



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 061/422/2020

Tuesday, this the 13<sup>th</sup> day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)**  
**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

1. Jasmeena Rashid, D/o Abdul Rashid Lone R/o Sadar Bazaar, Near JK Bank, Mattan, Anantnag.
2. Tahir Jameel Perrzada, Aged 36 years S/o Riyaz Ahmad Peerzada R/o Noorbagh, Baramulla
3. Ranjeet Kaur, Aged 39 years, D/o Surinder Singh, R/o Mehjoor Nagar, Srinagar.

.....Applicants

(Advocate: Mr. M.M. Dar)

Versus

1. Union Territory of Jammu & Kashmir through Commissioner/Secretary to Government, PHE & I&FC Department, Civil Secretariat, Srinagar/Jammu.
2. Chief Engineer, Public Health Engineering Department, Kashmir.
3. Chief Engineer, Irrigation & Flood Control Department, Kashmir.

.....Respondents

(Advocate: Mr. Rajesh Thapa, DAG)

**O R D E R****Mr. Rakesh Sagar Jain, Member (A):**

1. During the course of arguments, Mr. M.M.Dar, advocate for applicants Jasmeena Rashid and others submitted that he would be satisfied if the O.A. is disposed of by directing the respondents to consider and dispose of the representation (Annexure – II) filed by the applicants within a limited time frame.
2. On the other hand, Mr. Amit Gupta, learned AAG submitted that he may be permitted to file the counter affidavit.
3. Perusal of the file shows that the similar matter in question has been dealt with by the concerned Government department vide Government Order No. 63- PW (R&B) of 2020 dated 17.02.2020. After hearing both the sides, we dispose of the O.A with direction to the respondents to consider the representation (Annexure -II) filed by the applicants and dispose of within a period of two months from receipt of certified copy of this order by a reasoned and speaking order in accordance with law with intimation to the applicants.
4. O.A. is accordingly disposed of. No costs.

**( Rakesh Sagar Jain )**  
**Member (J)**  
**ND\***

**( Dr. Bhagwan Sahai )**  
**Member (A)**